



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13<sup>th</sup> January, 2022

### NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 <b>(With Defects)</b>	Aayat Processors Vs. Jalesh Kumar Grover	03.01.2023	30.01.2023
2.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	03.01.2023	30.01.2023
3.	Comp. App. (AT) (Ins) No. 683 of 2021 & I.A. No. 1806, 1807 of 2021 & 2013 of 2022 <b>(PH)</b>	Abhijit Guhathakurta Vs. AGC Networks Ltd.	04.01.2023	02.02.2023
4.	Comp. App. (AT) (Ins) No. 873 of 2022 <b>(PH)</b>	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	05.01.2023	23.01.2023

<b>5.</b>	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 <b>(PH)</b>	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	<b>10.01.2023</b>	<b>18.01.2023</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022  <b>(PH)</b>	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	<b>10.01.2023</b>	<b>18.01.2023</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 579 of 2022  <b>(PH)</b>	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	<b>10.01.2023</b>	<b>25.01.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar